

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/789(CHE)/2022
PETITION NUMBER : CP/611/IB/2017
NAME OF THE PETITIONER(S) : Explora Retail Pvt Ltd
NAME OF THE RESPONDENTS : Liquidator of M/s. Sri Naga Nathan Mills Ltd
UNDER SECTION : Sec 60(5) of IBC, 2016


ORDER

The Learned Counsel Mr. J. Manivannan appeared for the Applicant through video conferencing mode and Ld. Counsel Mr. A.G. Sathyanarana appeared in person for the R1.

Counsel for R1 filed Counter. R2 seeks time to file Counter.

At request of the Counsel for R2, List this matter on 27.10.2022 for filing Counter and further hearing.


(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT


(SAMEER KAKAR)
MEMBER (TECHNICAL)